

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(C) No.5892 of 2017**

Gobind Pandit ..... ... Petitioner  
Versus

1. State of Jharkhand
2. Chief Engineer, Rural Development Department, Rural Work Affairs, Ranchi.
3. Executive Engineer, Rural Development Department (RWA), Jamtara.
4. M/s Pradip Mandal Construction through its proprietor Pradip Kumar Mandal, Jamtara. .... .. Respondents

With

**W.P.(C) No.6831 of 2017**

M/s Gopi Nath Enterprises through its Partner Jai Prakash Singh ..... .. Petitioner  
Versus

1. State of Jharkhand.
2. Principal Secretary, Rural Development Department, Govt. of Jharkhand, Dhurwa, Ranchi.
3. Chief Engineer, Rural Development Department (Rural Work Affairs), Ranchi.
4. Executive Engineer, Rural Development Department (Rural Work Affairs), Works Division, Jamtara.
5. M/s Pradip Mandal Construction through its proprietor Pradip Kumar Mandal, Jamtara. .... .. Respondents

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**CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner : Mr. Gaurav Abhishek, Advocate  
[In W.P.(C) No.5892 of 2017]  
Mr. Sameer Saurabh, Advocate  
[In W.P.(C) No.6831 of 2017]  
For the State : Mr. Navneet Toppo, A.C. to S.C. V  
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06/14.09.2020 The present writ petitions are taken up today through Video conferencing.

Both the writ petitions relate to e-Tender Reference No.123/2017-18/RDD(RWA)/Jamtara dated 24<sup>th</sup> July, 2017.

It is submitted by learned counsel for the petitioners of both the writ petitions that construction of road in pursuance of the aforesaid tender has already been completed.

Considering the said submission and keeping in view that after completion of the work in question, the adjudication of the present writ petitions would only be academic in nature, I am not inclined to continue further with the present writ petitions. The same are accordingly disposed of. The petitioners are, however, at liberty to work out and avail other remedies in relation to non-award of the work in question to them by the State respondents.

I.A. No.8576 of 2017 in W.P.(C) No.5892 of 2017 also stands disposed of accordingly.

**(Rajesh Shankar, J.)**